

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1742**  
ANSWERED ON 02.07.2019

**E-PANCHAYATS**

1742. DR. ALOK KUMAR SUMAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Ministry has implemented e-Panchayat facility in the country to transform the functioning of panchayats;
- (b) if so, the present status of the progress made to provide e-facility in all panchayats in Bihar;
- (c) the number of panchayats which have been digitalized and number of panchayats yet to be digitalized in Bihar; and
- (d) time-framework by which all the panchayats of the country will be digitized?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) 'Panchayat' being a State subject and Panchayats functioning is structured through respective Panchayati Raj Acts of States/ Union Territories (UT), providing basic infrastructure including computers etc. is the primary responsibility of concerned State Government / UT administration. However, towards strengthening the administrative capacity of Panchayati Raj Institutions (PRI) MoPR provides assistance to the States, computerization of GPs is being done by the States and GPs are being connected through broadband under BharatNet project by Department of Telecommunications (DOT). Furthermore, under the e-Panchayat Mission Mode Project (MMP) of the Government, a suite of Core Common Applications has been developed to cover planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licenses etc. thereby improving transparency, accountability and governance at Panchayat level. The list of these applications is at **Annexure**. As per available information, in Bihar, 4200 GPs have computers and 6,712 GPs have been provided broadband connectivity under BharatNet.

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**Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 1742  
for answer on 02.07.2019**

**List of Software Applications under e-Panchayat**

<b>Sl. No.</b>	<b>Application</b>	<b>Description</b>
1	<b>PRIASoft</b>	It is a web based Application that captures receipt & expenditure details through voucher entries and automatically generates cash book, registers, utilization certificates etc. It has been designed in such a way that the only requirement from the Panchayats is to make entry of the four vouchers ( <i>Receipt/Payment/Contra/Journal</i> ) that would automatically generate all associated Statements and Reports. PRIASoft follows double entry, cash basis of accounting and is based on the four-tier Simplified Model Accounting Format recommended by CAG. All the Central Government & State Government schemes are available within PRIASoft which are mapped with the account heads.
2	<b>PlanPlus</b>	PlanPlus facilitates in strengthening participative decentralized planning and enables preparation of district as well as sectoral plans. It also allows the citizens/plan units to submit their development needs to appropriate planning unit. This Application has been modified for incorporating various components of Gram Panchayat Development Plan (GPDP).
3	<b>National Panchayat Portal (NPP)</b>	Dynamic Web site for each Panchayat (i.e. ZPs, BPs & GPs) to share information in public domain. NPP facilitates seamless access to the information and services provided by the local bodies. NPP creates dynamic websites for State Panchayati Raj Departments and each Panchayat can configure their website to be accessed using a URL of their choice.
4	<b>Local Government Directory (LGD)</b>	Captures all details of local governments and assigns unique code. Also maps Panchayats with Assembly and Parliamentary Constituencies. It enables interoperability across all e-governance applications.
5	<b>ActionSoft</b>	It aims at monitoring and keeping record of the progress of the works being undertaken as part of the finally approved plans (Action Plan) of various ULB, RLB and Line departments as available in PlanPlus. It facilitates proper recording of the Financial and Physical progress of the works. It acts as a tool to support the monitoring of the status and the expenditure incurred in works undertaken under

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		various central and state schemes by various governments.
6	<b>National Asset Directory (NAD)</b>	Captures details of assets created/maintained; helps avoid duplication of works and provides for maintenance. NAD comprises of a repository of movable and immovable assets (i.e. both public and private viz major schools, banks & hospital) present within the geographical boundaries of the Panchayats. It also generates unique asset ID for identification of assets created/maintained/controlled by the Panchayats.
7	<b>Area Profiler</b>	Captures geographic, demographic, infrastructural, socio-economic and natural resources profile of a village/panchayat. Universal database for planning of all sectoral programmes and provides details of Elected Representatives & Panchayat Functionaries, Election details etc. AreaProfiler is a centralized database also providing various details of the Panchayats such as neighbouring local bodies, tourist places and lodging facilities etc.
8	<b>ServicePlus</b>	<p>A dynamic metadata-based service delivery portal to help in providing electronic delivery of all services in all States. The functionality of the erstwhile Grievance Redressal Application has also been subsumed into this Application. ServicePlus offers benefits to both Government and citizens:</p> <p><b>Benefits to Government</b></p> <ul style="list-style-type: none"> <li>- <i>Enables configuring of all rules associated with service delivery and thus ensures delivery of services as per defined rules.</i></li> <li>- <i>Provides quick, efficient and transparent delivery of both informational and transactional services to citizens and efficient monitoring of application processing.</i></li> <li>- <i>Defines work flow for each service &amp; kiosk policy in terms of role.</i></li> <li>- <i>Streamlines workflows, reduces workload of Government departments and improves efficiency in service delivery</i></li> </ul> <p><b>Benefits to Citizens</b></p> <ul style="list-style-type: none"> <li>- <i>Provides an integrated single, unified portal to the citizens (single-window)</i></li> <li>- <i>Enables citizens to query on their entitlement to various services provided across the country on a single window.</i></li> <li>- <i>Provides services which are fully aligned with the actual service delivery processes/rules and thus ensures correctness/validity of certificate.</i></li> <li>- <i>Workflow for issue of certificate can be configured dynamically based on the applicant's requirement.</i></li> <li>- <i>Captures all relevant documents from citizens only once and thus provides convenience to the citizen.</i></li> </ul>

<b>Sl. No.</b>	<b>Application</b>	<b>Description</b>
9	<b>Social Audit</b>	Social Audit application aims to understand, measure and verify work under different schemes done by the Panchayat and further to improve social performance of respective Panchayats. Social Audit process involves Auditing of various schemes by Social Auditor and Social Audit Facilitator and submission of audit report. The Application facilitates Social Audit process by providing requested information to social auditor, captures audit report and action taken by Panchayat/Local body.
10	<b>Trainings Management</b>	Portal to address training needs of stakeholders including citizens, their feedback, training materials etc. It is a single platform for government officials and elected representatives in a State to log in their training needs and training organizations including Government to address and manage these requirements. The Application also maintains a database of participants (viz. Elected Representatives/ Department officials). There is a provision for capturing feedback from the participants thereby using them in further analysis.
11	<b>Geographic Information System (GIS)</b>	A spatial layer to view all data generated by all Applications on a GIS map.